

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1521 of 2019

In the matter of:

Regional P.F. Commissioner

....Appellant

Vs.

T.V. Balasubramanian (RP)

(Sholingur Textiles Ltd.) & Anr.

....Respondents

Present:

Appellant: Mr. Manish Dhir, Advocate for Appellant.

**Respondents: Ms. Namith Mahtews and Ms. Poorva Pant, Advocates
for Respondent.**

ORDER

19.02.2020: Heard on the side of Appellant in full. For hearing the Respondent's side arguments, at request, the matter is adjourned to **20th February, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

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